

and video facilities; and (c) offering regular short term advanced courses on upcoming research areas;

- (iv) providing a forum for exchanging ideas and establishing linkage among scientists of leading institutions and industry working in similar areas by framing collaborative R & D proposals; and
- (v) offering fellowships for helping faculty and scholars from less endowed institutions.

(c) The research output of the center will help in establishing linkage with industry for their benefit. Many industries in India including BHEL, TISCO, Tata Motors, ISRO, CMC have been using conventional methodologies in the areas of vision, pattern recognition, machine learning etc. Soft computing technologies will enhance their product quality and process efficiency to achieve better competitiveness; thereby demonstrating the significant promises of the center for industrial development. In this context, their industries and laboratories have already approached ISI for getting its expertise in the above-mentioned fields.

Setting up of Statistical Commission

1588. SHRI K. RAMAMOHANARAO: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government are thinking of bringing legislation to set up statistical commission;

(b) if so, the details thereof;

(c) whether it is also a fact that Government are thinking of issuing an administrative order to set up the Commission rather than bringing a Bill before Parliament; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES):

(a) to (d) A proposal to set up a national Statistical Commission by an administrative order is under consideration of Government. Such a measure will enable the Commission to start its activities as soon as possible. It is proposed that this body will bring forward a draft legislation taking into

account a Bill introduced earlier in Parliament on the matter as also the situation obtaining in other countries and the ground realities of the emerging requirements of the Nation.

MPLADS Fund for Himachal Pradesh

1589. SHRI SURESH BHARDWAJ: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the total grant released to each MP of Himachal Pradesh under MPLAD Scheme during the years 2003 and 2004; and

(b) the reasons for not issuing the funds sanctioned for each MP in full?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) and (b) Total fund released to each MP of Lok Sabha and Rajya Sabha of Himachal Pradesh under MPLAD Scheme during the years 2003 and 2004 alongwith the reasons for non release is given in the Statement.

Statement

Fund released to the District Administration in Himachal Pradesh under MPLADS during the years 2003 and 2004

Name of Member of Parliament	Nodal District/constituency	Fund Released (Rupees in Crore)		Reasons for not releasing the instalment
		2003	2004 (upto 14.12.2004)	
1	2	3	4	5
I. Rajya Sabha				
Shri Kripal Parmar	Kangra	1.0	Nil	On the basis of Progress report upto October, 2003, Rs. one crore were released on 13.11.2003 as 1st instalment of 2003-04. No progress report has